

VACANCIES DETERMINED IN THE CADRE OF CIVIL JUDGE FOR THE YEAR 2017 PURSUANT TO THE DIRECTION OF HON'BLE THE SUPREME COURT OF INDIA IN THEIR ORDER DTD. 04.01.2007 & 24.03.2009 PASSED IN CIVIL APPEAL NO. 1867/2006 IN MALLIK MAZHAR SULTAN AND ANOTHER-Vrs.-U.P. PUBLIC SERVICE COMMISSION AND OTHERS.

Sl.No.	Description	Number of Vacancies
1.a)	Existing vacancies (Including 40 (forty) posts created by Government towards Leave Reserve and Leave Training, which shall be filled up subject to finalization of modalities by the High Court.)	65
b)	Anticipated vacancies that may arise due to resignation, promotion and establishment of new Courts.	45
	TOTAL VACANCIES	110

Copy to:-

1. In-charge, NIC Centre, Orissa High Court, Cuttack
2. Superintendent, Computer Centre, Orissa High Court, Cuttack for information and to upload the above list in the Web-site of the Court.



REGISTRAR (ADMINISTRATION)